

**DEVELOPMENT OF ROADS IN MADHYA PRADESH**

406. SHRI K. C. BAGHEL. Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether the amount sanctioned for the works in Madhya Pradesh under the Central Road Fund during the Third Five Year Plan period had been paid in full to the Government of Madhya Pradesh; and

(b) if reply to part (a) above be in negative, the reasons therefor?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): (a) Yes. Funds aggregating Rs. 106.19 lakhs were allotted and paid to the Government of Madhya Pradesh for expenditure on road development works financed from the Central Road Fund during the Third Plan.

(b) Does not arise.

**BRIDGE ON PANCHGANGA RIVER NEAR KOLHAPUR**

407. SHRI G. R. PATIL. Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether it is a fact that the life span of the bridge on Panchganga River near Kolhapur on National Highway No. 4 is over, and the bridge is dangerous for heavy traffic;

(b) whether there is any proposal under Government's consideration to construct a new bridge there; and

(c) if so, when the construction work of the bridge is scheduled to be started and completed?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): (a) It is a fact that this old bridge is rather weak. Load restrictions have, therefore, been imposed and the traffic on the bridge is restricted to one lane of truck traffic having laden weight of 33,000 lbs at

a time. The work of renovating the decking of the bridge has also been sanctioned, and is in progress.

(b) and (c) It is proposed to construct during the fourth five-year plan period a new bridge near the site of the existing bridge. The detailed proposals in this regard are awaited from the Government of Maharashtra. The bridge will take about two years for completion after it is sanctioned.

**NATIONAL HIGHWAYS IN MAHARASHTRA AND MYSORE**

408. SHRI G. R. PATIL: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) the number of motor accidents that occurred to commercial and private vehicles and cars on National Highway No. Four in the Maharashtra and Mysore regions, during the year 1964-65, 1965-66 and 1966-67; and

(b) the cases of these accidents and the steps taken by Government to check these accidents?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): (a) and (b) The information is being collected from the State Governments concerned and will be laid on the Table of the House, when received.

**FOOD CORPORATION OF INDIA**

409. SHRI NIREN GHOSH:  
SHRI A. P. CHATTERJEE:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government propose to investigate into the functioning of the Food Corporation of India in Assam;

(b) if so, the reasons therefor; and

(c) by when the enquiry is likely to be completed?